

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:649
ANSWERED ON:21.02.2003
PROPOSALS FROM JHARKHAND
BRAJ MOHAN RAM;LAXMAN GILUWA;SHIVAJI MANE

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government have received any proposal from the Government of Jharkhand and Maharashtra for tribal development;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TRIBALAFFAIRS (SHRI FAGGAN SINGH KULASTE):

(a) and (b) Yes, Sir. Proposals have been received from the State Governments of Jharkhand and Maharashtra seeking assistance under the various Schemes of the Ministry of Tribal Affairs as per the details given below:-

STATEMENT

Jharkhand

1. SCAtoTSP
2. Grants under Article 275(1) of the Constitution
3. Boys Hostels for STs
4. Girls Hostels for STs
5. Post Matric Scholarship for STs
6. Book Bank
- 7 Upgradation of Merit
8. Grant-in-aid to State Tribal Development Cooperative Corporations

Maharashtra

1. SCAtoTSP
2. Grants under Article 275 (1) of the Constitution

3. Boys Hostels for STs
4. Girls Hostels for STs
5. Establishment of Ashram Schools in Tribal Sub Plan Areas
6. Vocational Training in Tribal Areas
- 7 Post Matric Scholarship for STs
8. Grant-in-aid to State Tribal Development Cooperative Corporations
9. Village Grain Bank.

(c) The grants to the State Governments of Jharkhand and Maharashtra under SCA toTSP have been released. The grants under Article 275 (f) of the Constitution have also been released to the Government of Jharkhand. The proposals of the Government of Maharashtra for grants under Article 275(1) of the Constitution were approved for three years during 2001-02 and the first part of the admissible grant for the year 2001 -02 was released. The release of the second part of the grant against approved projects for the year 2002-03 is under consideration of this Ministry.

The proposals received from the Government of Jharkhand under the other schemes were not as per the norms of these schemes. The State Government has been requested to submit revised proposals as per the approval which have not been received so far. The proposals received from the Government of Maharashtra have been examined and some clarifications have been sought from them.